

**Central Administrative Tribunal
Principal Bench, New Delhi**
OA No.3569/2015

New Delhi, this the 22nd day of November, 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Raj Vir Sharma, Member (J)**

Suresh Chandra Verma , Aged 50 years
S/o Sh. Nand Lal,
Working as Grade I (Dass)/ Superintendent
Govt. of NCT of Delhi.
R/o Flat No. 39, Delhi Govt. Flats
Sector-11, Rohini, Delhi.Applicant

(By advocate: Ms.Sonika, proxy for Mr. Yogesh Sharma)

Versus

1. Govt. of NCT of Delhi
Through the Chief Secretary
Delhi Secretariat, IP Estate,
New Delhi.
2. The Principal Secretary (Services),
Govt. of NCT of Delhi.
Sevices-I, Department, 7th Level, 'C' Wing
Delhi Secretariat, New Delhi-02.
3. The Director
Chacha Nehru Bal Chiktisalaya,
Geeta Colony, Delhi-11. .Respondents

(By Advocate: Mr.Vijay Pandita)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

It is stated on behalf of the applicant that the respondents have granted relief, as sought for in this OA, vide order dated 29.10.2016. The OA has, therefore, become infructuous and the same is dismissed as such.

**(Raj Vir Sharma)
Member (J)**

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**(P.K. Basu)
Member A)**

